

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -**  
Nomination of all the Principal District Judges and all the Secretaries of District Legal Services Authorities of the State of Telangana, who are dealing with the MACT (Motor Accident Claim Tribunal) Cases to participate in the Sensitization Programme on 22.02.2025 (Saturday) at the Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

**REF:** Letter Roc.No.74/2025/TSJA - Sec-bad, Dated:31.01.2025 of the Director(FAC), Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC.NO.497/2025-B.SPL., DATED: 12 .02.2025**

**The High Court is pleased to pass the following order:**

All the Principal District Judges /Unit Heads and the Secretaries of District Legal Services Authorities of the State of Telangana, who are dealing with the MACT (Motor Accident Claim Tribunal) Cases, are hereby nominated to participate in the Sensitization Programme on 22.02.2025 (Saturday) at the Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to report at the Judicial Academy on 22.02.2025 by 09:00 a.m.

The concerned Principal District & Sessions Judges / Unit Heads in the State are directed to make necessary in-charge arrangements in view of the said Programme for participating in the Sensitization Programme and intimate the same to the High Court for information.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said programme at Telangana State Judicial Academy, Secunderabad.
  2. The nominated officers are entitled only for actual journey time.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Principal Special Judge for trial of CBI Cases, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES /SECRETARIES OF DISTRICT LEGAL**

**SERVICES AUTHORITIES / DISTRICT TREASURY OFFICERS:**

- |                             |                              |                      |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad                 | 2) Mancherial                | 3) Nirmal            |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar                | 6) Jagtial           |
| 7) Rajanna Sircilla         | 8) Peddapalli                | 9) Khammam           |
| 10) Badradri Kothagudem     | 11) Mahabubnagar             | 12) Jogulamba Gadwal |
| 13) Wanaparthy              | 14) Narayanpet               | 15) Nagarkurnool     |
| 16) Sangareddy              | 17) Medak                    | 18) Siddipet         |
| 19) Nalgonda                | 20) Suryapet                 | 21) Yadadri Bhongir  |
| 22) Nizamabad               | 23) Kamareddy                | 24) Rangareddy       |
| 25) Medchal-Malkajgiri      | 26) Vikarabad                | 27) Hanumakonda      |
| 28) Warangal                | 29) Jangaon                  | 30) Mahabubabad      |
| 31) Mulugu                  | 32) Jayashankar Bhupalapally |                      |
9. The Pay and Accounts Officer, Hyderabad.
  10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
  11. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

12. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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